CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

DATED THIS THE 17TH DAY OF AUGUST, 1987

Present:

Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman and Hon'ble Shri P. Srinivasan, Member (A)

REVIEW APPLICATION NO. 93 &111/1987

- Union of India represented by its Secretary, Ministry of Communications, 'Dak Tar Bhavan', New Delhi.
- The Superintending Engineer,
 P & T Civil Circle,
 176, I Main Road,
 Bangalore.
- The Director-General, Posts & Telegraphs, New Delhi.

Applicants.

(Shri D.V. Shylendra Kumar, Advocate)

v.

- R. Ganapathy,
 Son of late K.S. Ramaswamy,
 Asst. Engineer,
 P & T Civil Sub-Division,
 III, Telecom Building Compound,
 Basaveshwara Circle,
 Bangalore-1.
- 2. G.L. Kulkarni, S/o late K. Lakshmana Rao, Asst. Surveyor of Works, P & T Civil Circle, 176, I Main Road, Bangalore-20.

Respondents.

(Shri S. Ranganatha Jois, Advocate)

This application having come up for hearing to-day, Vice-Chairman made the following:

ORDER

As the applicants have sought for a review of an order made in two applications, this review application should be

treated as made in both the cases. We therefore direct the office to give one more number to this review application.

- 2. In these applications, the applicants who were the respondents in A.Nos. 1433 and 1434 of 1986. have sought for a review of a common order made by this Tribunal in the said applications holding that the respondents herein, who were the applicants were entitled to the benefit of F.R. 22-C.
- We have perused the order and heard Shri D.V. 3. Shailendra Kumar, learned counsel for the applicants, and Shri S. Ranganath Jois, for the respondents.
- 4. In reality and substance, the applicants are asking us to examine the order of this Tribunal, as if we are a court of appeal and come to a different conclusion than the one already reached which is impermissible in a review, application .
- 5. We see no merit in these applications. We therefore, reject them. But in the circumstances of the cases, we direct the parties to bear their own costs.

Vice-Chairman 17/8/87
Member (A)

dms/Mrv.



Commercial Golplex(BDA). Indiranagar, Bangalore - 560 038 Dated: 74/8/84

REVIEW APPLICATION NOS 93 & 111 IN APPLICATION NOS. 1433 & 1434/86(T)

W.P. NO

Applicant

Secretary, M/c Communications & 2 Ors

V/s Shri R. Ganapathy & another

To

- 1. The Secretary Ministry of Communications Dak Tar Bhavan New Delhi - 110 001
- 2. The Superintending Engineer P & T Civil Circls 176. Ist Main Road Bangalors - 560 020
- The Director General Posts & Telegraphs New Delhi

- Shri D.V. Shailendra Kumar Central Govt. Stng Counsel High Court Buildings Bangalors - 560 001
- Shri R. Ganapathy Asst Engineer P&T Civil Sub-Division III, Telecom Building Compound Basaveshwara Circle Bangalors - 560 001
- Shri G.L. Kulkarni Asst. Surveyor of Works P&T Civil Circle

Subject: SENDING COPIES OF CRDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/SXXX/

application on ____

17-8-87

DEPUTY REGISTRAR (JUDICIAL)

Encl: as above

Shri S. Ranganatha Jois Advocate 36, 'Vagdevi' Shankarapuram Bangalors - 560 004

Received 1 order

Deceived 1 order

Received 1 order

Received 1 order

Received 1 order

Diary No. 1053/ER/S.

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Vice Chairman 17 8 8)
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CENTRAL ADMINISTRATIVE TRIBUNAL

ADDITIONAL BENCH

dms/Mrv.

BANGALORE